

(ii) bonus will be paid by the end of February following the years to which the bonus relates.

The management paid bonus for the years 1963 and 1964 in terms of this settlement. However, on 31st December, 1965 they issued a notice to all the clerical and labour staff stating that in view of the Payment of Bonus Act, 1965, the Company had reviewed the bonus entitlement of the employes for the year 1965. The notice further stated that the Company was liable to pay only 4 per cent of the basic wages and D.A. for the year 1964 according to the Act, that the settlement arrived at with the workmen had been superseded by section 34(1) of the Act, that the excess amount paid as bonus for the year 1964 was recoverable from the employees and that they would be paid for the year 1965 in accordance with the provisions of the Act.

2. Although the Central Government is not the "appropriate Government" under the Industrial Disputes Act, 1947 in respect of this matter the officers of the Ministry of Labour and Employment discussed it with the representatives of the management and the Union concerned on 15th February, 1966. The latter were advised to try to arrive at an agreement with the employers under section 34(3) of the Payment of Bonus Act 1965. Negotiations between the parties are now in progress.]

पंजाबी सूबे के प्रश्न के सम्बन्ध में मंत्रिमंडल की उपसमिति

212. श्री अटल बिहारी वाजपेयी :
श्री राम सिंह :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) 'पंजाबी सूबा' के प्रश्न पर विचार करने के लिये जो मंत्रिमंडल की उपसमिति बनाई गई थी क्या वह अब भी कायम है ; और

(ख) यदि हां, तो उसके सदस्यों के नाम क्या हैं और उस की अब तक कितनी बैठकें हो चुकी हैं ?

†[CABINET SUB-COMMITTEE ON PUNJABI SUBA ISSUE

212. { SHRI ATAL BIHARI
VAJPAYEE:
SHRI RAM SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Cabinet Sub-Committee which was formed to consider the question of 'Punjabi Suba', is still in existence; and

(b) if so, what are the names of its members and how many times it has met so far?]

गृह-कार्य मंत्री (श्री गुलजारी लाल नन्दा)

(क) और (ख). जैसा कि मैंने 23 सितम्बर, 1965 को संसद में बताया था, पंजाबी सूबे पर एक नई समिति बनाई गई थी। श्रीमती इंदिरा गांधी, श्री वाई० बी० चव्हाण तथा श्री महावीर त्यागी उसके सदस्य थे। इस प्रश्न से सम्बन्धित तथ्यों तथा सामग्री पर विचार करने के लिये इस समिति की दो बैठकें हुईं। अब इस समिति का पुनर्गठन किया गया है और अब इसमें गृह मंत्री, श्रम मंत्री, प्रतिरक्षा मंत्री तथा परिवहन मंत्री हैं।

†[THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) and (b). As I had mentioned in Parliament on 23rd September, 1965, a Committee on Punjabi Suba was originally constituted with Shrimati Indira Gandhi, Shri Y. B. Chavan and Shri Mahavir Tyagi as members. It met twice to consider the facts and material relevant to the question. The Committee has since been reconstituted and now consists of the Home Minister, the Labour Minister, the Defence Minister and the Transport Minister.]

† [] English translation.